

7

BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 41/9/NCLT/AHM/2017

Coram:



Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company: Agricore Commodities Pvt. Ltd.
V/s.
Anil Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
-------	------------------------	-------------	----------------	-----------

1.	Ranjit Shetty and Anuj Trivedi	for	Applicants	
2.	Mr. Raheel Patel i/b Nanavati Associates		Respondent	


ORDER

Learned Advocate Mr. Anuj Trivedi with Learned Advocate Mr. Ranjit Shetty present for Operational Creditor/ Petitioner. Learned Advocate Mr. Raheel Patel present for Respondent.

Heard arguments of Learned Counsel for Petitioner.

At request of Learned Counsel for Respondent.

List the matter on 12.07.2017 for hearing the Respondent.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 10th day of July, 2017.